

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 606**  
**IB-15/ND/2024**

**IN THE MATTER OF:**

**M/S Vkaao Entertainment Private Limited**

**...PETITIONER**

**Vs.**

**Registrar Of Companies**

**...RESPONDENT**

**Section**

**U/s 59 of IB Code, 2016**

**Order delivered on 23.04.2024**  
**HYBRID HEARING (PHYSICAL & VC)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:Adv. Amit Goel.**

**ORDER**

Ld. Counsel for the Petitioner is present and submitted that in terms of the order dated 08.03.2024 they have served the RoC and IBBI and the affidavit of service is available on the e-portal. None appeared on behalf of the RoC at the time of hearing of the matter. RoC is directed to file their report and make an appearance on the next date of hearing. List the matter on **21.05.2024.**

**Sd/-**  
**(Rahul Bhatnagar)**  
**Member (T)**

**Sd/-**  
**(Mahendra Khandelwal)**  
**Member (J)**